

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 92 of 2018

IN THE MATTER OF:

Shekhar Resorts Ltd. & Ors.

...Appellants

Versus

**ROC, NCT of Delhi &
Haryana and Anr.**

...Respondents

Present:

For Appellants: None

ORDER

02.04.2018 In spite of repeated calls, nobody appears on behalf of the appellant. The appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/gc